

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/12/KOB/2023
SECTION	241-242 C/ACT
NAME OF PARTIES	ASHARAFALI KALLIKUNNEL SYEDMUHAMMED & ANOTHER V/S ALISHABEER VENTURES PVT LTD & 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SREEPRIYA KALARIKKAL (CS).
RESPONDENTS ADVOCATE/ PROFESSIONAL	NEBIL NIZAR, AKHIL J CHANDRAN., KR RADHAKRISHNAN NAIR.

12th JULY 2024

O R D E R

IA(C/ACT)/94/KOB/2024 in CP(C/ACT)/12/KOB/2023

Learned Counsel, Mr. Nebil Nizar appears physically on behalf of R2 & R3 and submitted that he has filed the reply affidavit. However, the said reply is stated to be returned to cure the defects. Counsel for R2 & R3 is directed to make necessary endeavour to cure the defects and represent the same within a period of 10 days. Learned authorised representative, Ms. Sreepriya Kalarickal appears virtually and submitted that she has not received the copy of the reply filed by R2 & R3. Counsel for R2 & R3 is directed to serve a corrected copy of the reply to the Applicant.

Rejoinder, if any shall be filed within 10 days thereafter. Copy shall be served on the other side.

List this matter for further consideration on **12.08.2024**.

IA(C/ACT)/121/KOB/2023 in CP(C/ACT)/12/KOB/2023

List this matter for further consideration on **12.08.2024**

CP(C/ACT)/12/KOB/2023

List this matter for further consideration on **12.08.2024**

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**